State	Gujarat	Delhi
No. of Schemes	129	7
Project cost (Rs. crores)	127.89	11.15
Loan sanctioned (Rs. crores)	85.53	7.56
Dwelling Sanctioned		
EWS	47617	
LIG	11210	
MIG	8450	
HIG	1315	195
Others	235	223
TOTAL:	68827	418

(d) Since the HUDCO is not a Con struction agency it does not undertake construction works. The construction and allotment of dwelling units are done by the implementing agencies to whom loan is sanctioned by the HUDCO.

as per the

(e) On the basis of population and areas of the State the HUDCO allocates funds to every state at the beginning of the year. Based on this the loan sanction allocations for the financial year 1987-88 for Delhi and Gujarat are Rs. 7.03 crores and Rs. 28.54 crores respectively. Plans, projects and estimates for 1988-89 have not been finalised as yet.

Area under Fruit and Vegetable Cmltivation

1463. SHRI RAMSIKGBHAI PAT-ALIYABHAI RATHVAKOLI: Will the Minister of AGRICULTURE be pleased to state;

(a) what steps have been taken to increase the area under fruits and vegetables cultivation in the country;

(b) how much area have been Increased in Gujarat and other States

during the period 1st January, 1988 to 31st October, 1987 and the amount spent and earmarked for the purpose;

(c) what is the total acreage of land at present under fruit and vegetable cultivation in Gujarat and in each State; and

(d) what are the plans for the increased cultivation of fruits and vegetables in Gujarat and in other States during 1988 and 1989 and the amount to be spent thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Various steps such as production and distribution of quality planting materials, laying out of demonstration plots on improved agro-techniques, supply of inputs at subsidised cost etc. have been taken up for increasing area under fruits and vegetables.

(b) Area increased under fruits and vegetables in various States including Gujarat for the period from 1st January, 1986* to 31st October, 1987 is not readily available. Government at

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India have released an amount of Rs. 98.61 lakhs during 1986-87 for increasing area under fruits and vegetables.

(c) Total acreage of land at present under fruits and vegetables cultivation in Gujarat and various States has not been officially estimated as most fruits and vegetables are not forecast crops. However, as per rough estimates for 1984-85 the total area under fruits and vegetables has been estimated at 6.64 million hectare in the country.

(d) Various Central and Centrally Sponsored Schemes have been proposed to be continued for development of fruits and vegetables in different States during 1988 and 1989. A con-tigency plan on drought for increasing production of vegetables has been sanctioned recently for implementation in 26 States and Union Territories including Gujarat. Government of India have proposed to spend an amount of Rs. 5.62 crores for development of fruits and vegetables in various States under Central and Centrally sponsored schemes durin? 1968-89. Besides, State Governments will also continue to take up a number, of programmes from State plan funds for development of fruits and vegetables.

Implementation of rural Development programme in Gujarat

,1464. SHRI RAMSINGBHAI PATA-LIYABHAI RATHVAKOLI Will the Minister of AGRICULTURE be pleased to state:

'(a) whether a number of Rural Development Programmes have been formulated by Government for Gujarat;

(b) if so, the details thereof; and what are the results of its implementation by Gujarat;

(c) the details of jobs provided to landless labourers, unemploved, small farmers and other during the period from 1st January, 1987 to 31st October, 1987 in each district of Gujarat; (d) the details of foodgrains and other aids given under the schemes for food-forwork; and

to Questions

(e) how much amount has been spent during the said period and What is the amount earmarked for 1988-89?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DE-VELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) and (b). No seperate rural development programmes have been formulated by this Department for Gujarat State. The major rural development programmes of this Department *viz.* IRDP, NREP, RLEGP, DPAP and DDP are being implemented in Gujarat too.

(c) District-wise details are not maintained by this Department.

(d) There is no scheme of food for work at present. The earlier Food for Work Programme was replaced hv 1980. NREP in October, However, foodgrains are distributed at subsi dised rates as part of wages under NREP and RLEGP with a view to improve the nutritional standards of the rural poor. During 1987-88, 40816 MTs each of foodgrains has been re leased to the State under RLEGP and NREP.

(e) State's allocation for the year 1988-89 will be finalised only after the finalisation of the Central Plan. During 1987-88, however, following resources have been utilised upto September, 1987 under the ongoing programmes of rural development:—

IRDP	(Rs. ln lakhs
NREP RLEGP	860 64 2460 31 977 04 (upto Oct. 87)
DPAP DDP	232 50 45-30